

**GOVERNMENT OF INDIA
COMMUNICATIONS
LOK SABHA**

UNSTARRED QUESTION NO:1651
ANSWERED ON:28.11.2001
ENCROACHMENT OF TELECOM AND POSTAL LAND
N.T. SHANMUGAM

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether a large area of land belonging to Telecom and Postal Department in Tamil Nadu region have been encroached and occupied by the illegal occupant;
- (b) if so, the details thereof; and
- (c) the action the Government propose to vacate such lands?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR)

- (a) & (b): (1) No Telecom land has been encroached and occupied by the illegal occupant in Tamil Nadu region.
- (2) However some part of eight plots of land belonging to Postal Department have been encroached and occupied by illegal occupants in Tamil Nadu region, the details of which are given in the Annexure.
- (c) Postal Authorities have addressed in this regard the concerned state authorities to take necessary action. The action taken by the Postal Department in each case is given in the same annexure in column No. (4).

ANNEXURE `A`

STATEMENT OF ENCROACHMENT OF LAND AND ACTION TAKEN BY THE POSTAL DEPARTMENT

| SN | Name | Distt. | Nature of encroachment | Date from which encroachment, action taken and latest position of the case |
|----|---------------|------------|--|---|
| 1. | Cuddalore | Cuddalore | Encroachment made by the neighbour Matter | has been taken up with the District Revenue Officer, Beach Road Cuddalore , Eviction is yet to be vacated. |
| 2. | Kovai | pudur | Coimbatore A temple has been built in the corner | Since 5.6.96. The District Collector, Coimbatore has been of the site addressed to direct the Tahsildar to settle the matter. It is being pursued. |
| 3. | Sanganur | Coimbatore | A tiled house owned by the landlord | Since 1997. The Revenue Divisional Officer has been has not been vacated addressed/contacted to take the required steps to evict the unauthorised occupant. SSP Coimbatore is pursuing the case with the Revenue Divisional Officer Coimbatore. |
| 4. | Krishnagiri | Dharmapuri | Unauthorized encroachment by putting | Since 9.02.96. The Distt. Collector was also addressed on up huts 27.11.2000 and 5.3.2001 for taking early action for eviction of encroachment. This is being pursued. |
| 5. | Dharmapuri | Dharmapuri | 8 meters length of compound wall | Since 27.1.99. Action has been taken by Superintendent constructed in Departmental site by Post Offices, Dharmapuri to remove the encroachment a private party |
| 6. | Allayamptatti | Salem | Stone masonry construction with | Since May 93. The Collector has assured to take suitable Asbestos Corrugated sheet/thatched action to remove the encroachment. roof. |

7. Athur Salem Two tiled school building lie within Since June 97.The Court case filed by encroacher was the sit to be evicted. dismissed on 6.10.99. Judgement copy has been received from the Revenue Divisional Officer only during January, 2001. The Revenue Divisional Officer authority has been addressed for taking early action to evict the encroachment.

8. Elampilla Salem Encroachment by three parties by Since 1980.The Superintendent Post Offices Salem West construction of pucca building Division is pursuing with local revenue authorities. It is being pursued.